

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Tuesday, 26th March 2024 at 04.45 p.m. :**

I

The **Hon'ble Shri. Justice Prakash D. Naik (at Bombay)** will take up the **Misc. Civil Application No.49 of 2024 with Civil Application (Review) No.139 OF 2024 (F), Civil Application No.15 of 2024**, for Orders **through Video Conferencing**, as per the board notified separately.

II

Necessary arrangement for Video Conferencing is made in the **Court Room No. 7** of this establishment.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 21.03.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)